CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 494/TT/2025

Coram:
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Date of Order: 18.11.2026

In the matter of:

Corrigendum to the Order dated 8.10.2026 in Petition No. 494TT/2025

And

In the matter of:

Petition under Section 62 read with Section 79(1)(d) of the Electricity Act, 2003 and under Regulation 15(1)(a) and Regulation 23 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 for truing up of the transmission tariff for the 2019-24 period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 and determination of the transmission tariff for the 2024-29 period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the **Combined Asset consisting of Asset-1:** 1 number 765 kV line Bay at 765/400 kV Vindhyachal Pooling Station of POWERGRID (for Sasan UMPP-Vindhyachal Pooling Station (POWERGRID) 65 kV 2nd S/C line); **Asset-2:** 2 numbers 400 kV line Bays at 765/400 kV Vindhyachal Pooling Station of POWERGRID (for Vindhyachal (IV/V) STPP switchyard (NTPC)- Vindhyachal pooling Station (POWERGRID) 400 kV 2nd D/C (quad) line; **Asset-3:** 2 numbers 400 kV GIS line Bays at Gwalior Substation (for Gwalior Sub-station-Morena (POWERGRID) 400 kV D/C (quad) line; **Asset-4:** 2 numbers 765 kV GIS line Bay at 765/400 kV Pune (GIS) Sub-station of POWERGRID (for LILO of one circuit of Aurangabad (POWERGRID)- Padghe (POWERGRID) 765 kV D/C line at Pune (GIS) (POWERGRID)); **Asset-5:** 765 kV line bays at 765/400 kV Champa Pooling Station and Dharamjaygarh Pooling Station for 765 kV S/C Champa Pooling Station-Dharamjaygarh Pooling Station transmission line; **Asset-6:** 765 kV line bays at 765/400 kV Champa Pooling Station and Kotra (Raigarh) Pooling Station for 765 kV S/C Champa Pooling Station-Kotra (Raigarh) Pooling Station transmission line under **"POWERGRID works associated with System Strengthening for IPPs in Chhattisgarh and other generation projects in Western Region**."

And

In the matter of:

Power Grid Corporation of India Limited,
"SAUDAMINI", Plot No.2,
Sector-29, Gurgaon-122001 (Haryana). **…Petitioner**

Versus

1. **Madhya Pradesh Power Management Company Limited,**
   Shakti Bhawan, Rampur, Jabalpur – 482008.
   And 5 Others. **...Respondent(s)**

CORRIGENDUM ORDER

Certain inadvertent typographical error has been observed at paragraph 92 pertaining to "*Sharing of Transmission Charges*" in respect of Asset-4 in the order dated 8.10.2026 in Petition No. 494/TT/2025 and the same is being rectified in exercise of powers under Regulation 52(4) read with Regulation 66 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023.

2. Accordingly, the date "*24.8.2025*" mentioned in Para No. 92 at line 4 shall be read as "*24.8.2019*".

3. Except for the above, all other terms and directions contained in the order dated 8.10.2026 in Petition No. 494/TT/2025 shall remain unaltered.

sd/-
(Harish Dudani)
Member

sd/-
(Ramesh Babu V.)
Member

CERC Website S. No. 572/2026